

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

No. Of Adjournment : 1

COURT NO. : 1

03/03/2021

O.A./113/2021

SMT PRAMILA GIRI

-V/S-

D/O POST

ITEM NO:11

FOR APPLICANTS(S) Adv. : Mr. S.K. Mishra

FOR RESPONDENTS(S) Adv.: Mr. C.M. Singh

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsel for the applicant and Mr. C.M. Singh, Ld. Counsel who entered appearance on behalf of the Respondents through V.C.</p> <p>Ld. Counsel for the applicant submits that the applicant was provisionally selected for the post of GDS ABPM/DS, Sugo, BO after her name was mentioned at Annexure-A/3 at Sl. No.678 and offer of engagement (Provisional) was issued vide order dated 07.12.2020 (Annexure-A/4). Since the applicant was not issued with appointment letter, thereafter, she had submitted representation dated 15.01.2021 (Annexure-A/5) addressed to Respondent No.5. It is submitted by Ld. Counsel for the applicant that other eligible candidates have already been given appointment letter. He further submits that the present grievance of the applicant will be redressed if a direction is given to Respondent No.5 to dispose of her representation dated 15.01.2021 (Annexure-A/5).</p> <p>Accordingly, without expressing any opinion on the merit of this case, we dispose of this O.A. with a direction to Respondent No.5 to consider and dispose of the said representation dated 15.01.2021 (Annexure-A/5) submitted by the applicant in accordance with rules and guidelines governing the field and shall pass a reasoned and speaking order to be communicated to the applicant within a period of four weeks from the date of receipt of copy of this order.</p> <p>The O.A. is disposed of accordingly without entering into the merit of this case.</p> <p>Copy of this order along with copy of the O.A. and paper books be sent to Respondent No.5 at the cost of the applicant</p>

as orally prayed for by the Ld. Counsel for the applicant.

Copy of this order be supplied to Ld. Counsels for both sides.

(T. JACOB)
MEMBER (A)

(SWARUP KUMAR MISHRA)
MEMBER (J)

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